Annexure-IV

Name of the corporate debtor: Smart Card IT Solutions Limited

Date of commencement of CIRP: January 20, 2022

List of Creditors as on: 07 November 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted									,	
		Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	JHP Finvest Private	07-02-2022	4,56,09,142	-	Corporate	N.A.	-	No	-	-	-	4,56,09,142	-	Note - 1
	Limited				Guarantee									
2	Finquest Financial	07-02-2022	6,13,33,516	-	Corporate	N.A.	1	No	-	-	-	6,13,33,516	-	Note - 1
	Solutions Private Limited				Guarantee									
3	Ami Impex	23-04-2022	10,51,94,365	-	Loan	N.A.	N.A.	Yes	-	-	-	10,51,94,365	-	
4	Deven J. Mehtaa	23-04-2022	14,15,43,602	-	Loan	N.A.	N.A.	Yes	-	-	ı	14,15,43,602	-	
5	Devush Trading Pvt Ltd	23-04-2022	2,97,934	-	Loan	N.A.	N.A.	Yes	-	-	-	2,97,934.00	-	
6	Jyoti Bright Bar Pvt Ltd	23-04-2022	20,99,151	-	Loan	N.A.	N.A.	Yes	-	-	•	20,99,151.00	-	
7	Mohit Impex	23-04-2022	36,00,000	-	Loan	N.A.	N.A.	Yes	-	-	ı	36,00,000	-	
8	Om Sahil Enterprises	23-04-2022	7,88,18,215	-	Loan	N.A.	N.A.	Yes	-	-	-	7,88,18,215	-	
9	Jindal Multitrade Pvt Ltd	09-05-2022	2,45,42,821	-	Loan	N.A.	N.A.	No	-	-	•	2,45,42,821.00	-	
10	Graphic Marketing Services Pvt Ltd	09-05-2022	84,81,250	-	Loan	N.A.	N.A.	No	-	-	-	84,81,250	-	Note - 2
11	SJ Impex	16-05-2022	12,60,79,206	-	Loan	N.A.	N.A.	Yes				12,60,79,206	-	
12	Jitendra J. Mehta	16-05-2022	12,00,02,274		Loan	N.A.	N.A.	Yes				12,00,02,274	-	
Total 71,76,01,476				-	_	_		_	_	-	-	71,76,01,476	-	

Notes:

- As per audited balance sheet of 2018-19 of the Company, no corporate guarantee was given by the Company to any person.
- 2 False informtion submitted by the Claimant.